

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)::
TIS HAZARI COURTS:: DELHI

E-TENDER NOTICE

TENDER ID NO : 2019_DDC_183174

E-tenders are invited from eligible firms of repute with past experience in the respective field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

Sub: Comprehensive Annual Maintenance Contract of 13 nos. of Fax Machine (Canon Make) installed at the different District Courts Complexes.

EMD : Rs. 10,000/-

Last date for downloading the tender	20.11.2019 upto 04.00 PM
Last date and time for online submission of Bid	20.11.2019 upto 04.00 PM
Opening date of the Technical Bid	20.11.2019 at or after 04.15 PM
Opening date of the Financial Bid	20.11.2019 at or after 04.30 PM
Last date for submission of EMD	20.11.2019 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <https://govtprocurement.delhi.gov.in>.


(DR. KAMINI LAU)
CHAIRPERSON, PURCHASE COMMITTEE
ADDL. DISTRICT & SESSIONS JUDGE, DELHI